

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4089  
ANSWERED ON:22.04.2008  
PATENTS IN ENERGY AND AUTOMOBILE SECTOR  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of patents granted by the Government in the field of energy and automobile sectors during the last two years; and
- (b) the steps taken/proposed to be taken for using such inventions for the all-round development in energy and automobile sectors in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI ASHWANI KUMAR)

(a) : The details of patents granted in India in the field of energy and automobile sectors during the last two years are as under:

Field of invention	2006-07	2007-08
--------------------	---------	---------

Energy

(solar, wind, industrial waste, nuclear, hydraulic engine, thermal power, non-conventional sources, gas turbine) 438 1457

Automobile

(automobile, vehicle, engine) 235 551

(b) : Patents are granted for inventions in all fields of technology. The patent rights are private rights and normally it is for the holders of the patents to take steps to utilise the technologies. The applications filed and the information about the patents granted are published in the Patent Office Journal, which is available on the website of the Controller General of Patents, Designs and Trade Marks, namely, <http://www.ipindia.nic.in>. Interested parties can obtain photocopies of various patent related documents by making payments prescribed in the Patents Rules, 2003. The number of patents granted in energy and automobile sectors in recent years show an increasing trend and this knowledge can be used by interested parties to improve on the technologies, obtain licences, etc. to promote growth and development in these sectors.